

DIVISION BENCH
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/85(KB)2024
COMP.APPL/30(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	PROCHETA CONSULTANTS PVT. LTD
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

Appearance via video conference/physically

For the Petitioner

Ms. Meenakshi Manot, Adv.
Mr. Arun Kumar Mishra, Adv.
Mr. Shashi Agarwal, CA

ORDER

1. Ld. Counsel for the petitioner present.

COMP.APPL/30(KB)2024

2. The applicant states that company application was filed for dispensation of the meeting. The application was listed on 18.04. 2024 but the matter got adjourned to 20.05.2024 and then to 15.07.2024. This application is for early hearing. In view of the above, COMP.APPL/30(KB)2024 is allowed and disposed of
3. Post this CP on **04.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**